

Dr. Aditi Choudhary
D.H.J.S
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DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg./MS-07/Mental Health/1690/2023 / 1852

19th April, 2023

To

1. The Ld. Principal District & Sessions Judge, HQs, Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, North-West, Rohini
4. The Ld. Principal District & Sessions Judge, New Delhi, PHC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, South-West, Dwarka
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions Judge, North-East, KKD
12. The Ld. Principal District & Sessions Judge, West, THC

Subj.: Orientation Course on the Mental Healthcare Act, 2017 & Related Issues for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 26th May, 2023

Respected Sir/Madam,

As per the approved Training Calendar 2023, the Delhi Judicial Academy shall be conducting the 'Orientation Course on the Mental Healthcare Act, 2017 & Related Issues' for CMMs/ACMMs/MMs (including all i.e. General/Mahila Court/NI Act/Reliever) (1/4th of total strength), Mental Health Professionals in the NCR of Delhi & Officials of Delhi Police on 26th May, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 26th May, 2023, so that litigants and lawyers are not inconvenienced.

With regards,

Yours faithfully,

(Dr. Aditi Choudhary)

Encl.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 30997-31012/JOTP/Gaz./2023

Dated, Delhi the 24 APR 2023

As directed copy of letter no. DJA/Trg./MS-07/Mental Health/1690-2023/1852 dated 19.04.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The CMM, Central District, Tis Hazari Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.
7. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Annexure 'A'

**Nomination List for
Orientation Course on the Mental Healthcare Act, 2017 & Related Issues
for CMMs, ACMMs & MMs (including all i.e. General / Mahila Court / NI Act /
Reliever) (1/4th of total strength)
on
26th May, 2023**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Shirish Aggarwal	CMM		North-East	KKD
2	Ms. Shivani Chauhan	CMM		South-East	Saket
3	Mr. Ajay Nagar	ACMM		North-West	Rohini
4	Mr. Anurag Dass	ACMM	2	Central	THC
5	Ms. Vidhi Gupta Anand	ACMM	1		Rouse Avenue
6	Mr. Aashish Gupta	ACMM		North-East	KKD
7	Ms. Neeti Suri Mishra	ACMM		North	Rohini
8	Mr. Deepak Kumar-II	ACMM-cum-ACJ	2		Rouse Avenue
9	Ms. T. Priyadarshini	ACMM		South	Saket
10	Mr Vivek Beniwal	MM (NI Act) Digital Court	1	West	THC
11	Mr. Pranav Joshi	MM	3	North	Rohini
12	Ms. Jyoti Maheshwari	MM (Mahila Court)	4	Central	THC
13	Mr. Siddhant Sihag	MM	2	South-West	Dwarka
14	Mr. Vaibhav Chaurasia	MM	4	North-West	Rohini
15	Ms. Naina Gupta	MM (NI Act) Digital Court	1	Central	THC
16	Ms. Mansi Malik	MM	3	North-West	Rohini
17	Ms. Renu Chaudhary	MM (Mahila Court)	1	North-East	KKD
18	Mr. Ajay Singh Parihar	MM	5	North-West	Rohini
19	Mr. Vipul Sandwar	MM	2	North-East	KKD
20	Ms. Swayam Siddha Tripathy	MM (Mahila Court)		South-West	Dwarka
21	Mr Dev Chaudhary	MM	7	Shahdara	KKD
22	Ms. Kratika Chaturvedi	MM	4	South-West	Dwarka
23	Mr. Shashank Nandan Bhatt	MM (NI Act)	6	South-West	Dwarka
24	Ms. Nidhi Singh	MM (Mahila Court)	2	South-East	Saket
25	Mr. Vikas Madaan	MM (NI Act)		North-West	Rohini
26	Ms. Nidhi Bala	MM (NI Act) Digital Court		North-East	KKD
27	Mr. Nidhish Kumar Meena	MM (NI Act) Digital Court	3	South-West	Dwarka
28	Mr. Raghav Sharma	MM (NI Act) Digital Court	3	South-East	Saket
29	Ms. Neetika Kapoor	MM (Mahila Court)	1	West	THC
30	Ms. Surbhi	MM (Mahila Court)	2	South-West	Dwarka
31	Mr. Abhinav Ahlawat	MM (NI Act)	2	South-West	Dwarka
32	Ms. Deeksha Sethi	MM	3	South-West	Dwarka
33	Mr. Pankaj Rai	MM (NI Act)			Rouse Avenue
34	Mr. Ompal Shokeen	MM (NI Act)	4	West	THC
35	Mr. Rahul Jain	MM (NI Act)	4	South-West	Dwarka
36	Ms. Swati Gupta-II	MM	5	North	Rohini
37	Mr. Aviral Shukla	MM	5	South	Saket
38	Ms. Priya Janghu	Municipal Magistrate		South-West	Dwarka
39	Ms. Anam Rais Khan	MM (NI Act)			Rouse Avenue
40	Mr. Sahil Gupta	MM (NI Act) Digital Court	1	South-West	Dwarka
41	Ms Shivangi Vyas	MM (Mahila Court)	2	New Delhi	PHC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
42	Mr. Saurabh Goyal	MM (NI Act) Digital Court	1	South	Saket
43	Ms. Anamika	MM	6	New Delhi	PHC
44	Ms. Kanika Jain	MM (Mahila Court)		North-West	Rohini
45	Ms. Deepakshi Rana	MM	8	Shahdara	KKD
46	Mr. Nitesh Goel	MM	5	South-West	Dwarka
47	Ms. Kritika Jain	MM (Mahila Court)	4	South-West	Dwarka
48	Ms. Isra Zaidi	MM (Mahila Court)	2	Shahdara	KKD
49	Mr. Snehl Shanna	MM	8	South-East	Saket
50	Ms. Chakita Srivastava	MM	1	Shahdara	KKD
51	Mr. Chatinder Singh	MM	7	Central	THC
52	Mr. Himanshu Tanwar	MM	1	South-East	Saket
53	Ms. Devanshi Janmeja	MM	2	West	THC
54	Ms. Vijayshree Rathore	MM	6	South-East	Saket
55	Mr. Harshal Negi	MM (NI Act)	5	South-West	Dwarka
56	Ms. Yashdeep Chahal	MM	1	New Delhi	PHC
57	Ms. Rashi Raheja	MM (Mahila Court)	2	South	Saket
58	Ms. Nidhi Chitkara	MM (Mahila Court)	2	North	Rohini
59	Ms. Himanshi Tyagi	MM	3	East	KKD
60	Ms. Shazadi Halima Sadiya	MM (Mahila Court)	2	East	KKD
61	Ms. Neha Goel	MM (NI Act)	2	Central	THC
62	Mr. Harjot Singh	MM (NI Act) Digital Court	1	New Delhi	PHC
63	Ms. Shagun	MM	4	West	THC
64	Mr. Karanbir Singh	MM (NI Act)	5	West	THC
65	Ms. Meena Chauhan	MM	8	Central	THC
66	Mr. Kawal Singh	MM (NI Act)	3	South	Saket
67	Mr. Rohit Kumar	MM (NI Act) Digital Court	2	South	Saket
68	Ms. Moksha Bains	MM (NI Act)	5	South-East	Saket
69	Mr. Arjun Kirar	MM	4	Central	THC
70	Ms. Divya Singh	MM (Reliever)		South-West	Dwarka